

**PUNAJB VIDHAN SABHA SECRETARIAT**

**Unstarred Questions**

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON  
Tuesday, the 07<sup>th</sup> March, 2023**

**Details of Action Taken by A.G Punjab Chandigarh in the Cases of State Government from 2017 till date**

**92. Dr. Sukhwinder Kumar, M.L.A.:-** Will the Chief Minister be pleased to state that:-

- (a) the no. of cases of the State Government pursued by the Advocate General office Punjab, Chandigarh from April 2017 to-date in various Honourable Courts of the Country besides, highest court of the country, the Hon'ble Supreme Court of India, Punjab and Haryana High Court; the number of cases out of the same and names of the departments whose decision of the cases were not in favour of the State Government;
- (b) the number of the cases of the State Government in the Hon'ble Courts mentioned in part (a) above were pursued by Private Advocates or Government Advocate of the Centre or other States, the number of these cases out of the same and the names of departments whose decision of cases were not in favor of the State Government, the total amount of expenditure incurred by the Government on hiring Private/Central Government/Government advocates of other States in these cases and the reasons for hiring private advocates instead of Government advocates to pursue Government cases; the details thereof ?

**To Start Closed Thermal Plants of Bathinda and Ropar through Renewable Energy**

**\*93. Dr. Sukhwinder Kumar, M.L.A.:-** Will the Renewable Energy Minister be pleased to state that:-

- (a) as to when award was given to Punjab State by Central Government for doing the outstanding work than other States of the country in the field of Solar Energy togetherwith the name of Renewal Energy Minister by whom this award was received on behalf of the State;
- (b) the source-wise detail of current installed capacity of renewable energy of the State togetherwith the targets fixed to increase source-wise capacity by the State Government from financial year 2022-23 to end of the year 2026-27 in order to make State, the best State in the country in the field of renewable energy in the future and the action being taken by the State Government in order to achieve this target;
- (c) whether there is any proposal under consideration of the Government to start four units of Guru Nanak Dev Thermal Plant, Bathinda and two units of Guru Gobind Singh Super Thermal Plant, Ropar, which produced 460 and 420 Megawatt of electricity respectively, were shut down by the previous government with effect from 1<sup>st</sup> January 2018; if so, the time by which these Thermal Plants will be started togetherwith rates and units of electricity likely to be generated from these Thermal Plants; if not, the reasons therefor and the details thereof ?

**To Restart Closed Thermal Plants of Bathinda and Ropar**

**94. Doctor Sukhwinder Kumar, M.L.A.:-** Will the Power Minister be pleased to state the units of electricity generated by the four units of Guru Nanak Dev Thermal Plant, Bathinda and 2 units of Guru Gobind Singh Super Thermal Plant, Ropar which were shut down by the previous State Government and whether there is any proposal under the consideration of the Government to restart these closed Government Thermal Plants; if so, the time by which these official Thermal Plants are likely to be started and the estimated cost to start these Thermal Plants alongwith the rates and units of electricity likely to be generated therefrom?

**Details of Officers/Employees Posted on Various Posts in the Municipal Corporation**

**96. Kunwar Vijay Pratap Singh, M.L.A.:-** Will the Local Government Minister be pleased to state that:-

- (a) the posting details of all officers and employees (with in the specific time period) who remained posted in the Amritsar Municipal Corporation on the rank and post of Superintendent and upto the rank of Commissioner during the period of 01 March, 1992 to 25 September, 2022;
- (b) the details of MTPs of Amritsar Municipal Corporation during the period 01 April, 1997 to 25 September, 2022; alongwith specific time periods thereof ;
- (c) the details of Mayors and Commissioners of Amritsar Municipal Corporation alongwith the specific time periods thereof during the period of 01 January, 1992 to 25 September, 2022;
- (d) the posting details of all officers and employees (with specific time period) who remained posted in the Amritsar Improvement Trust on the rank and post of Superintendent and the rank of E.O and Superintendent Engineer during the period of 01 March, 1997 to 25 September, 2022;
- (e) the details of Chairman of Amritsar Improvement Trust alongwith the specific time periods during 01 January, 1997 to 25 September, 2022;
- (f) whether there is any tenure policy or transfer policy for the officials of Municipal Corporation; the details be provided ?

**The Development Works of 12 Panchayats of the Amritsar North Constituency**

97. **Kunwar Vijay Pratap Sing, M.L.A.:-** Will the Rural Department and Panchayat Minister be pleased to state that:-
- whether there is any plan for the over all development of Chand Avenue, Kamla Devi Avenue, Ram Nagar Colony etc. of 12 Panchayats which are the part of the Verka Block of District Amritsar falling in Amritsar North Constituency;
  - the details of the over all development works carried out on various projects in above 12 Panchayats during 01 April 2012 to 23 November 2022 which includes (a) name and accurate details of such development works (b) Executive agency (c) work in charge (d) cost of the project (e) contractor (f) date of commencement of work project (g) date of completion of work project?

**To Four-Lane the Road from Jhabal Bye-Pass to Baba Budha Sahib**

110. **Sardar Manjinder Singh Lalpura, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state that whether there is any proposal under consideration of the Government to four-lane the road from Jhabal Bye-Pass to Baba Budha Sahib; if so, the time by which it is likely to be four-lane?

**To Allot New Vehicles in Police Posts and Police Stations Falling Under Khadoor Sahib**

111. **Sardar Manjinder Singh Lalpura, M.L.A.:-** Will the Chief Minister be pleased to state that the numbers and age of the vehicles in the police posts and police stations falling under the Assembly Constituency Khadoor Sahib; whether Government is contemplating to replace the condemned and obsolete vehicles; if so, the time by which the new vehicles will be allotted?

**To Shift the Power Feeder from Chotian to Shekhupur Khudal**

117. **Shri Budh Ram, M.L.A.:-** Will the Power Minister be pleased to state that:-
- whether it is a fact that power feeder of village shekhupur Khudal, Akbarpur Khudal of Sub-Division Budhlada is in village Chotian of District Sangrur, whereas these villages are falling under District Mansa;
  - if the reply to part (a) be in affirmative whether there is any proposal under consideration of the Government to connect these villages with any nearby feeder of district Mansa in public interest; if so, the time as to when?

**To Equalize the width of link Roads of the Villages of Sub-Division, Budhlada**

118. **Shri Budh Ram, M.L.A.:-** Will the Agriculture Minister be pleased to state that whether it is fact that the farmers have encroached over the link roads and tracks of the fields and included the so encroached place into their feilds in villages of Sub-Division, Budhlada, due to lessen the place of link roads and tracks of the fields problem is creating to commute the vehicles; if so, whether any action will be taken by the Government to equalize the width of these roads?

**Brick linking of the Distributaries of Assembly Constituency Sanour**

122. **Sardar Harmit Singh Pathanmajra, M.L.A.:-** Will the Water Resources Minister be pleased to state that whether there is any proposal under consideration of the Government to brick line the distributaries of Assembly Constituency Sanour; if so, the time by which it is likely to be metalled?

**To Acquire Land to Prevent Floods in Assembly Constituency Sanour**

123. **Sardar Harmit Singh Pathanmajra, M.L.A.:-** Will the Water Resources Minister be pleased to state that whether there is any proposal under consideration of the Government to acquire land for new drains to prevent floods in the Assembly Constituency Sanour; if so, the time by which it is likely to be done?

**To Upgrade PHC Shutrana, CHC Patran and CHC Badshahpur**

124. **Sardar Kulwant Singh Bazigar, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state that whether there is any proposal under consideration of the Government to upgrade the PHC Shutrana, CHC Patran and CHC Badshahpur falling under the Assembly Constituency Shutrana; if so, the time by which it is likely to be done?

**To Make Arrangements of Canal Water for Irrigation in the Villages of Shutrana**

125. **Sardar Kulwant Singh Bazigar, M.L.A.:-** Will the Water Resources Minister be pleased to state that whether there is any proposal under consideration of the Government to make arrangements of canal water for irrigation due to low level of water in villages falling under the Assembly Constituency Shutrana; if so, the time by which it is likely to be done?

**Latest Status of Aam Aadmi Mohalla Clinics Opened in the State**

128. **Doctor Sukhwinder Kumar, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-
- the number of Aam Aadmi Mohala Clinics opened in old building and newly constructed buildings, separately, togetherwith the amount of funds spent on it till date in the state by the state Government alongwith the number of doctor, paramedical, Class IV and other staff working in these Mohalla Clinics and the number of new recruited staff togetherwith the number of doctors and other employees deputed out of the old staff;
  - the details of the various diseases for which the medicines are being provided to the patients togetherwith the details of various tests being done in Aam Aadmi Mohalla clinics ?

**Details of Loan disbursed to the Beneficiaries for Self-Employment under various Schemes**

170. **Doctor Nachhatar Pal, M.L.A.:-** Will the Social Justice, Empowerment and Minorities Minister be pleased to state that:-
- the number of beneficiaries aimed to be disbursed loan from the financial year 2012-13 to year 2022-23 for self employment under the various Schemes by Punjab Scheduled Castes Land Development and Finance Corporation, Chandigarh alongwith the district wise amount of loan disbursed and various Schemes, to the beneficiaries togetherwith the share of State Govt, and Central Govt, separately, in the disbursed loan amount ;
  - Whether the Corporation has remained Successful in achieving its set goals during the said years; if so, the details thereof and if not, the reasons therefor?

**To fill up the posts lying vacant in Chief Auditor Cooperative Societies, Punjab**

171. **Doctor Nachhatar Pal, M.L.A.:-** Will the Chief Minister be pleased to state that:-
- whether it is a fact that the Posts of Budget Account and Audit fees Recovery Officer (B.A.R.O.) and Superintendent Grade-1 are lying vacant since year 2020 in the office of Chief Auditor Cooperative Societies, Punjab at Chandigarh;
  - if so, the name of the officials belonging to S.C./B.C/O.B.C. category who are not being promoted despite fulfilling the prescribed conditions for the said posts, the details thereof;
  - the time by which the aforesaid Posts will be filled up by granting promotions to the officials working thereat?

**To Fill-up the Backlog of Vacancies Related with Scheduled Castes in the State Government Jobs**

172. **Doctor Nachhatar Pal, M.L.A.:-** Will the Social justice, Empowerment and Minorities Minister be pleased to state that number of backlog of various posts lying vacant with regard to Scheduled Castes in the Government Jobs of the State togetherwith the date from which this backlog is lying vacant and whether there is any proposal under consideration of the Government to fill this backlog; if so, the time by which the backlog with regard to Scheduled Castes in Government Jobs will be cleared and if not, the reasons for the same?

**To Make Arrangement of Canal Water for Drinking in Nabha and Bhadson**

183. **Sardar Gurdev Singh Dev Maan, M.L.A.:-** Will the Local Government Minister be pleased to state that whether the Government will contemplate over any proposal to supply canal water after cleaning it as potable water to the houses in Nabha and Bhadson; if so, the time as to when this work will be started?

**To Make Arrangement of Sewerage System at Nabha**

184. **Sardar Gurdev Singh Dev Maan, M.L.A.:-** Will the Local Government Minister be pleased to state that whether the Government has any proposal to make arrangement of sewerage system at Nabha; if not, whether Government will consider on any proposal to make availability of the sewerage system alongwith the liquid waste management at Nabha; If so, the time by which the said work will be started?

**To Provide Potable Water, Concrete Floor and Shed for the Facility for Farmers in Grain Markets and Purchase Centers at Nabha and Bhadson**

185. **Sardar Gurdev Singh Dev Maan, M.L.A.:-** Will the Agriculture Minister be pleased to state that whether the Government will contemplate over any proposal to provide potable water, concrete floor and shed for the facility of farmers in Grain Markets and Purchase Centers(i.e, Grain Market Nabha Bhadson, Galwati, Thuhi, Dandrala Dhindsa, Tohra, Halla, Palia, Bhora, Banera, Chintawala, Agaul, Achal, Sauja, Laut, Dhangera, Kakrala) at Nabha and Bhadson; if so, the time by which this facility will be provided ?

Chandigarh  
The 03 March, 2023

Surinder Pal  
Secretary,  
Punjab Vidhan Sabha.